

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
IB/1835/ND/2019

IN THE MATTER OF:

M/s Bindals Merchandise	...	Applicant
Versus		
Divyam Developers Pvt. Ltd.	...	Respondent

Under Section 9 of IBC 2016.

Order delivered on 14.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant	:	
For the R-3	:	Mr. Avtaar Singh, Adv. (in IA 3489)
For the Respondent	:	Mr. Sushant Sarkar, Adv. (in IA 5776)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
08.03.2024.

Sd/-
COURT OFFICER